THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-01/2022/ 136 /R. Cell

Dated Guwahati the 23rd March, 2022

The Gauhati High Court has been pleased to call the following Grade-II officers of Assam Judicial Service for Interview/Viva-Voce in connection with regular promotion from **Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

SI. No.	Name of Officers	Date of Interview
1.	Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri	28-03-2022 (Monday)
2.	Smti Rini Bharali Chief Judicial Magistrate, Goalpara	
3.	Shri Jayanta Kumar Das Civil Judge & Asstt. Sessions Judge, Kokrajhar	
4.	Shri Ranju Medhi Counsellor, Family Court, Cachar, Silchar	
5.	Smti Manju Bordoloi Civil Judge & Asstt. Sessions Judge, Jorhat	

SCHEDULE OF INTERVIEW:

Reporting Time: 2:30 PM on the Interview date.

Venue of Interview: 2nd Floor, Gauhati High Court (New Block), Guwahati-1.

By Order,

23.03.2022

(R. Baruah) <u>Registrar (Vigilance)-cum-</u> <u>In Charge, Recruitment Cell</u> Gauhati High Court, <u>Guwahati-1</u>

Memo No.HC.XXXVII-01/2022/ 136 A /R. Cell

Dated Guwahati the 23rd March, 2022

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.

- 2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
- 4. Joint Registrar (______), Gauhati High Court, Guwahati.
- 5. Deputy Registrar (______), Gauhati High Court, Guwahati.
- 6. Assistant Registrar (_______), Gauhati High Court, Guwahati.
- 7. Administrative Officer (Judicial), ______, Gauhati High Court, Guwahati.
- Project Manager for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated <u>23-03-202</u> regarding schedule of Interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service" with a scroll in the home page.
- 9. P.S. to Hon'ble Mr. Justice ______ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
- 10. P.S. to Hon'ble Mrs. Justice ______, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
- 11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 12. The High Court Notice Board.

123.03.2012

(R. Baruah) <u>Registrar (Vigilance)-cum-</u> <u>In Charge, Recruitment Cell,</u> <u>Gauhati High Court, Guwahati-1</u>